

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO.1276
TO BE ANSWERED ON 13.12.2023

MISSION VATSALYA

1276 SMT. KANTA KARDAM :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) the steps taken by Government to promote Mission Vatsalya;
- (b) the number of children registered under the said mission, State-wise/UT-wise; and
- (c) the amount of funds allocated for financial year 2023-24?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) : The Ministry of Women and Child Development has introduced Mission Vatsalya Scheme for care, protection, rehabilitation and reintegration of children in difficult circumstances on predefined cost sharing basis between the Central and the State Governments. Such children have access to both institutional and non-institutional care as per Individual Care Plan (ICP) as mandated JJ Act, 2015 (as amended in 2021). CCIs provide/support for boarding & lodging, age-appropriate education, access to vocational training, recreation, health care, counselling etc. Mission Vatsalya Scheme fosters family based care through promotion of adoption and non-institutional care services. State-wise/UT-wise number of children supported under Institutional and Non-Institutional Care Services of Mission Vatsalya Scheme (as on 31.03.2023) is at **Annexure-I**

The Ministry has taken following steps to promote Mission Vatsalya Scheme:

- i. **Zonal Conferences** : Outreach with State Governments/UT Administrations and Stakeholders through Zonal Conferences on Strategic Interventions for addressing Malnutrition Concerns and for the, Development, Empowerment and Protection of Women and Children including Mission Vatsalya scheme during the last financial year.
- ii. **Dissemination Workshops** : National Dissemination Workshop on Juvenile Justice (Care and Protection of Children) Act, 2015, Protection of Children from Sexual Offences Act, 2012 and the rules there under and the Adoption Regulations, 2017 including Mission Vatsalya Scheme on 17.08.2022 and 29.08.2022 with all States/UTs, line Ministries/ Departments, representatives from Police, National Institute of Mental Health and Neuro Sciences (NIMHANS), National Commission for Protection of Child Rights (NCPCR), Child Protection functionaries including members of Child Welfare Committees(CWCs)/Juvenile Justice Boards(JJBs) and other stakeholders.

- iii. **Workshops** : Workshops on Sensitization/ Training Programme for representatives of Panchayati Raj Representatives (PRIs), Urban Local Bodies (ULBs) and Police on Child Rights & Protection including Mission Vatsalya Scheme at Srinagar, Jammu & Kashmir (J&K) on 16.11.2022 and 14-15.09.2023 in collaboration with UT Administration. This workshop was attended by officers from Ministry, NCPCR, UT of J&K, Administrative and Police Training. Institutes, District Child Protection Officers (DCPOs), CWCs, JJBs, Special Juvenile Police Units (SJPU), representative from UNICEF and other Stakeholders.
- iv. **Vatsal Bharat**: Regional Symposiums on 'Child Protection, Child Safety and Child Welfare' including Mission Vatsalya were organized, starting from 02.07.2023 to 18.08.2023 at Delhi, Bhopal, Mumbai, Ranchi, Guwahati and Varanasi. In the Regional Symposiums, representatives from States/UTs including members of Child Welfare Committees (CWCs), Juvenile Justice Boards (JJBs), Members of Village Child Protection Committee (VCPC) and Anganwadi Workers had participated.

(c) : The funds allocated under Mission Vatsalya for the financial year 2023-24 is Rs.1472.17 Crore.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (A) AND (B) OF THE RAJYA SABHA UNSTARRED QUESTION NO.1276 FOR ANSWER ON 13.12.2023 BY SMT. KANTA KARDAM REGARDING MISSION VATSALYA

STATE-WISE/UT-WISE NUMBER OF CHILDREN SUPPORTED UNDER INSTITUTIONAL AND NON-INSTITUTIONAL CARE SERVICES OF MISSION VATSALYA SCHEME (AS ON 31.03.2023)

S. No.	State/UTs	Children under Institutional Care	Children under Non-Institutional Care
1	Andhra Pradesh	1504	9150
2	Arunachal Pradesh	206	840
3	Assam	1380	858
4	Bihar	2088	504
5	Chhattisgarh	1974	288
6	Goa	526	27
7	Gujarat	1651	506
8	Haryana	1239	5155
9	Himachal Pradesh	805	1347
10	Jammu and Kashmir	817	1398
11	Jharkhand	1219	3086
12	Karnataka	3182	3875
13	Kerala	697	1133
14	Madhya Pradesh	2292	2377
15	Maharashtra	3654	9844
16	Manipur	2121	1120
17	Meghalaya	972	1028
18	Mizoram	914	591
19	Nagaland	493	752
20	Orissa	4153	1772
21	Punjab	607	612
22	Rajasthan	2560	239
23	Sikkim	526	323
24	Tamil Nadu	7785	2975
25	Tripura	829	305
26	Uttar Pradesh	3238	1766
27	Uttarakhand	700	847
28	West Bengal	6220	1670
29	Telangana	1129	6454
30	Andaman & Nicobar	308	0
31	Chandigarh	202	199
32	Dadra & Nagar Haveli and Daman & Diu	28	519
33	Ladakh	25	29
34	Lakshadweep	0	0
35	Delhi	1206	980
36	Puducherry	690	106
Total		57940	62675